

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1887 OF 2018 IN
APPEAL NO. 392 OF 2018

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Mumbai Electric Workers Union

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Kishore Kumar S. Shetty

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand for R-2

ORDER

List the matter on **30.10.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj